NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 90/(MAH)/2013 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2016

NAME OF THE PARTIES:

Mr. Anilkumar Poddar

V/s.

M/s. Tutis Technologies Ltd.

SECTION OF THE COMPANIES ACT: 219 of the Companies Act 1956.

S. No.

NAME

DESIGNATION

SIGNATURE

<u>Order</u> <u>CANo. 90/219/CLB/MB/MAH/2013</u>

Applicant is called absent.

Company Application No. 90/2013 is dismissed in default.

sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)

sd/-

V. NALLASENAPATHY

Member (Technical)